

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
STARRED QUESTION NO. 64
(TO BE ANSWERED ON 07.02.2019)**

ALL INDIA RADIO

***64. SHRI PRASUN BANERJEE**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for not convening the regular Departmental Promotion Committee (DPC) for Programme Executives of the All India Radio (AIR) for the last twenty years;

(b) the details of action taken/ being taken by the Government about the officers who are forced to retire as *ad- hoc* because of this tardiness;

(c) whether the Supreme Court had ordered a DPC to be convened in this regard and if so, the details thereof and the action proposed to be taken in this regard;

(d) whether a DPC for Programme Executive of AIR was convened in August, 2018 and if so, the details thereof; and

(e) the status of the list prepared by the Committee and sent to the Ministry?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. *64 TO BE ANSWERED ON 07.02.2019 ON “ALL INDIA RADIO”.

(a) and (b): Departmental Promotion Committees (DPCs) could not be constituted in time in some cases due to litigation and also due to non-acceptance of proposals for promotion in respect of Prasar Bharati (PB) employees by Union Public Service Commission (UPSC) on account of amendment to Prasar Bharati (Broadcasting Corporation of India) Act, 1990. The Ministry of I&B made all possible efforts for getting the DPCs convened in the Programme Cadre both in Group ‘A’ & Group ‘B’ including the following:-

- i) Review DPCs for promotion of Programme Executives (PEXs) to Junior Time Scale (JTS) of Indian Broadcasting (Programme) Service [IB(P)S] for the years 1990-91 to 1992-93 were convened by UPSC in August, 2016.
- ii) DPCs for regular promotion of PEXs to JTS of [IB(P)S] have been convened upto the vacancy year 2018.
- iii) In respect of promotion to Programme Executive level (Group “B”), DPC was held in the year 2016 for the vacancies upto 2016..

As per guidelines of the DOP&T laid down in OM No. 22011/5/86-Estt.(D) dated 10th April 1989- para 6.4.4 “promotions will have only prospective effect even in cases where the vacancies relate to earlier year (s)”, regular promotions would be effective for the date of assumption of charge of the said post.

(c): The Hon’ble Supreme Court, in its order dated 30.07.1999 in SLP No. 21747 of 1997, had directed to review the DPC already held for regular promotion for the vacancy years 1990-91 to 1992-93 and the same was held in August/September, 2000.

The DPCs for regular promotion for the years 1993-94 onwards have been convened in pursuance of directions of Hon’ble CAT, Principal Bench, New Delhi dated 04.11.2015 in CP No. 39/2004 in OA No. 242/2002. Accordingly, DPCs for regular promotion of PEX to JTS for the vacancy years 1993-94 to December, 2018 have been convened.

(d) & (e): DPC for regular promotion of PEX to JTS of IB(P)S, for the vacancy years 1993-94 to 1999-2000 was convened in the UPSC on 28-29th August, 2018 and promotion orders were issued on 14.09.2018.
